

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 60(ND)14
CA. NO.

CORAM:

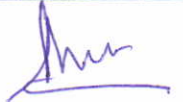


PRESENT: SH. R. VARDHARAJAN
HON'BLE MEMBER (J)

SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.09.2016**

**NAME OF THE COMPANY: M/s. Sh. Sushil Prakash Saxena V/s. M/s Primepoint Developer
Pvt. Ltd.**


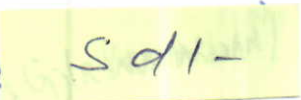
SECTION OF THE COMPANIES ACT: 397/398

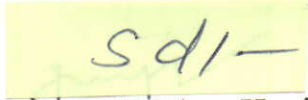
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	S.P Saxena	Partner	~	
2.	Chandra Shekhar Yadav	Adv	Resps.	
3.	Bavinder Singh	manr Pcs	Res 4	

ORDER

Petitioner is present in person. The Learned counsel for the respondent is also present. Due to the absence of the learned counsel for the petitioner, arguments could not be heard today.

List on 17.11.2016 for arguments.

 
(R.Varadharajan)
Member (Judicial)


(Maharaj Krishan Hanjura)
Member (Judicial)